## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:5249 ANSWERED ON:27.04.2010 FOREIGN FUNDS TO NGOS

Lal Shri Kirodi ;Naik Dr. Sanjeev Ganesh;Pakkirappa Shri S.;Pratap Narayanrao Shri Sonawane;Rathwa Shri Ramsinhbhai Patalbhai;Sule Supriya ;Yadav Shri Hukamdeo Narayan

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of NGOs/Voluntary Organisations which have received foreign funds from abroad during each of the last three years, State-wise and the source country;
- (b) the total funds utilised by such NGOs/Voluntary Organisations in the field of education during the said period, NGOs/Voluntary Organisation-wise and State-wise;
- (c) whether such NGOs/Voluntary Organisations have filed the Income-Tax return to the Government;
- (d) if so, the total Income Tax paid during each of the last three years, NGOs/ Voluntary Organisation-wise and State-wise including foreign based NGOs like Amnesty International, Survival International and Action Aid;
- (e) whether the Government has received any complaints with regard to involvement of any such organisations in espionage and suspicious activities; and
- (f) if so, the details thereof and the action taken by the Government against such organizations, NGOs-wise and State-wise?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO.5249 RAISED BY SHRIMATI SUPRIYA SULE: SHRI SONAWANE PRATAP NARAYANRAO: SHRI HUKUMDEV NARAYAN YADAV: DR. KIRODI LAL MEENA: DR. SANJEEV GANESH NAIK: SHRI S. PAKKIRAPPA: SHRI RAMSINH RATHWA, TO BE ANSWERED ON 27-04-2010 REGARDING "FOREIGN FUNDS TO NGOs"

(a): The total number of registered Association(s) which have reported receipt of foreign contribution during the years 2005-06, 2006-07 & 2007-08 and quantum of foreign contribution received by them under the Foreign Contribution (Regulation) Act, 1976 year-wise is as under:

Year No. of registered associations No. of Associations Amount of Foreign (as on 31st March of Financial Year) reporting receipt of Contribution Foreign Contribution (Rs. in Crore)

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(1) (2) (3) (4)
2005-06 32144 18570 7877.57
2006-07 33937 18996 11336.97
2007-08 34803 18796 9663.46
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State-wise and donor country-wise details of foreign contribution is given in Annexure-I & II.

(b): No data is maintained in the format asked in the Question. However, a consolidated amount utilized for education purpose is given as under:-

2005-06 656.53 2006-07 3026.40 2007-08 3546.49

- (c) & (d): No such information is available in Ministry of Home Affairs.
- (e) & (f): As per the available information, there are no specific inputs with regard to involvement of FCRA registered Associations in espionage and suspicious activities.